

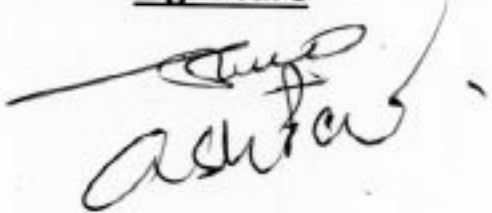
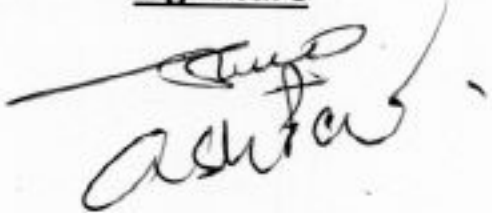
Allahabad Bench

CP No. (IB) 99/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2019

NAME OF THE COMPANY: Kesho Packaging Pvt Ltd V/s Fryo Foods Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIREESH-KUMAR DWIVEDI	Adv.	OC -	
2.	Ashok Kumar Pandey	Adv.	CD	

CP NO.(IB)99/ALD/2019

Sh. Shireesh Kumar Dwivedi, Advocate for petitioner and Sh. Ashok Kumar Pandey, Advocate for the respondent are present.

Respondent filed reply/ objection today, which is taken on record and served the copy of the reply to the counsel for the petitioner.

Ld. Counsel appearing for petitioner requested time for filing rejoinder. Time is granted.

Petitioner is directed to file rejoinder by serving an advance copy to the respondent.

List the matter on 3rd September, 2019.

Dated: 21.08.2019

-Sd-

SAROJ RAJWARE
MEMBER (T)

-Sd-

A.R.K. SINHA
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)